

Delhi have sought grant-in-aid from Government for publishing an Encyclopaedia on Indian Drugs/Medicines; and

(b) if so, the details thereof ?

स्वास्थ्य और परिवार नियोजन मंत्रालय में राज्य मंत्री (डा० देबीप्रसाद चट्टोपाध्याय) : (क) और (ख) भारतीय आयुर्विज्ञान एवं प्रशिक्षण परिषद्, नई दिल्ली ने भारत में दवाइयों/औषधियों के विश्वकोष के प्रकाशन के लिए सहायता स्वरूप 1,35,000 रुपये अथवा कोई समुचित धनराशि का अनुदान मांगा गया था। परिषद् को सूचित कर दिया था कि ऐसी कोई योजना नहीं है जिसके अन्तर्गत उक्त प्रयोजन के लिये सहायता स्वरूप अनुदान दिया जा सके।

†[THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (DR. DEBIPRASAD CHATTOPADHYAYA) : (a) and (b) The Indian Council for Research and Training in Medical Sciences, New Delhi, had sought a grant-in-aid of Rs. 1,35,000/- or a suitable amount for the publication of "Encyclopedia of Medicines/Drugs in India". The Council was informed that there is no scheme under which any grant-in-aid could be given for the purpose.]

AMBULANCE FACILITIES IN DELHI

840. SHRI M. K. MOHTA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) what was the number of ambulances attached to various Government hospitals in the Capital at the end of 1970 (Hospital-wise);

(b) the number of ambulances added to the fleet during 1971;

(c) whether in view of the growing population and road accidents in the Capital, Government have made any assessment of the existing fleet with regard to their adequacy or otherwise; and

(d) if so, the result thereof, and the steps contemplated by Government to meet the growing demand for ambulances?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (DR. DEBIPRASAD CHATTOPADHYAYA) : (a) and (b) A statement indicating the position of ambulances in Delhi Hospitals is enclosed.

(c) The Working Group (Varma Committee) which was set up by the Government of India have found the present ambulance fleet in Delhi as inadequate. They have, therefore, recommended that ambulance service in the hospitals needs augmentation and a central pooled service should be set up on the lines of the Fire Fighting Organisation of the city.

(d) The above mentioned recommendation is under consideration. The Delhi Administration have also decided to prepare a scheme to provide emergency ambulance service during the current year.

STATEMENT

Name of the Hospital	No. of ambulances at the end of 1970	No. of ambulances added during 1971
1. Safdarjang Hospital	5	Nil
2. Willingdon Hospital	8	Nil
3. Irwin Hospital	4	Nil
4. Din Dayal Upadhyaya Hospital	2	Nil
5. Dr. Joshi Memorial Hospital	1	Nil

†[] English translation.

Name of the Hospital	No. of ambulances at the end of 1970	No. of ambulances added during 1971
6 Mental Hospital Shahdra	1	Nil
7. G B Pant Hospital	Nil	Nil
8 Kalavati Saran Children's Hospital	Nil	Nil
9. Lady Hardinge Medical College & Hospital	3	Nil
10 All India Institute of Medical Sciences Hospital	2	Nil
11 Hospitals under Delhi Municipal Corporation —		
(i) R B.T.B Hospital	1	Nil
(ii) H R Hospital	2	Nil
(iii) V Z Hospital	1	Nil
(iv) I. D Hospital	1	Nil
(v) Genl Hospital	1	Nil
(vi) Tilak Nagar Hospital	1	Nil
(vii) Lajpat Nagar Hospital	1	Nil
(viii) Moti Nagar Hospital	1	Nil
(ix) Kalkaji Hospital	1	Nil
(x) Balak Ram Hospital	1	Nil
(xi) Patel Nagar Hospital	1	Nil
(xii) Mehrauli Health Centre	1	Nil
(xiii) Khanjwala Health Centre	1	Nil
(xiv) Narela Health Centre	1	Nil
(xv) Alipur Health Centre	1	Nil
(xvi) Fatehpur Beri	1	Nil
(xvii) Malviya Nagar Hospital	Nil	1
12. Hospital under N.D.M.C.	3	Nil
	46	1

विरोधी दल के नेताओं का दर्जा

841. श्री ओ.प. प्रकाश त्यागी :
क्या संसदीय कार्य तथा नौबहन और

परिवहन मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या सरकार विरोधी दल के नेता को भी किसी मंत्री के समान सुविधाएं देने तथा महत्वपूर्ण विषयों में उसकी सलाह लेने की व्यवस्था कर स्वस्थ प्रजातान्त्रिक परम्परा की स्थापना करने का विचार कर रही है,

(ख) यदि हा, तो किस रूप में, और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

†[STATUS FOR LEADERS OF OPPOSITION

841. SHRI O. P. TYAGI: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government propose to establish a healthy democratic convention by providing the same facilities to the leader of the opposition as are available to a Minister and also by seeking his advice on important matters;

(b) if so, in what manner; and

(c) if not the reasons thereof?

संसदीय कार्य तथा नौबहन और परिवहन मंत्री (श्री राज बहादुर) : (क) अभी किसी भी विरोधी दल को, उसकी संरक्षा के आधार पर, मान्यता प्राप्त विरोधी दल नहीं कहा जा सकता। इन परिस्थितियों में विरोधी दल के नेता को भी किसी मंत्री के समान सुविधाएं देने का प्रश्न ही नहीं उठता। जहां तक महत्वपूर्ण मामलों में विरोधी दल के नेता की सलाह लेने की बात है,

†[] English translation.